Dilip Chhabria Designs Private Limited

Form B: Proof of claim of operational creditors as on 17.09.2019

Sr.No.	Name of the Claimant/Party	Form No.	Claim Submitted (Rs.)		Claim Admitted (Rs.)			Claim Disallowed (Rs.)			
			Principal	Interest/Penalt y/damages	Principal+Intere st	Principal	Interest/Penalt y/damages	Principal+Intere st	Principal	Interest/ Penalty/d amages	Principal+In terest
1	Mumbai International Airport Ltd.	"B"	19,60,355	-	19,60,355	19,60,355	-	19,60,355	-	-	-
2	Commissioner of Customs, NS -II, JNCHNhava Sheva	"B"	7,85,946	11,09,540	18,95,486	7,85,946	11,09,540	18,95,486	-	-	-
3	Dy. Commissioner of Income Tax(TDS) Circle-1(2), Mumbai	"B"	2,31,24,640	-	2,31,24,640	2,31,24,640	-	2,31,24,640	-	-	-
4	Department of Profession Tax, Government of Maharashtra, M	"B"	14,76,100	22,98,315	37,74,415	14,76,100	22,98,315	37,74,415	1	-	-
5	Office of Deputy Commissioner of Central Tax, Division I (Tale	"B"	2,24,83,850	3,90,38,479	6,15,22,329	2,24,83,850	3,90,38,479	6,15,22,329	1	-	-
6	Employees State Insuarance Corporation	"B"	29,05,819		29,05,819	29,05,819		29,05,819	ı	-	-
7	Maharashtra State Electricity Distribution Co. Ltd., through its Superintending Engineer MSEDCL,	"B"	8,21,306	81,411	9,02,717	8,21,306	81,411	9,02,717			-
8	Deputy Commissioner of State tax, (E-626)Large Tax Payer Unit -1, GST Bhavan, Mazgoan, Mumbai -10 (Refer balance claim Sr.No 50)	"B"	6,34,89,460		6,34,89,460	6,34,89,460		6,34,89,460			
9	Deputy Commissioner of State tax, (E-626)Large Tax Payer Unit -1, GST Bhavan, Mazgoan, Mumbai -10(Refere previous claim sr.No.42)	"B"	4,36,31,063		4,36,31,063	4,36,31,063	0	4,36,31,063.00	0	0	0
10	Employees Provident Fund Organisation, Sanjay Kale Sabhagruh, Pradihikaran, Sector 28, Akurdi,Pune -411044	"B"	3,04,58,495		3,04,58,495	2,99,55,896		2,99,55,896.00	5,02,599	-	5,02,599
			19,11,37,034	4,25,27,745	23,36,64,779	19,06,34,435	4,25,27,745	23,31,62,180	5,02,599	-	5,02,599

#REF!

T	Reasons for disallowance
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